

| 1 | 2 | 3 | 4 |
|--------------------|--------------|----------------|----------------|
| 10. Madhya Pradesh | 1033 | 1080 | 802 |
| 11. Maharashtra | 855 | 745 | 830 |
| 12. Manipur | 61 | 39.5 | 49.8 |
| 13. Meghalaya | 15 | 14.0 | 10.8 |
| 14. Nagaland | 10 | 12.0 | 8.5 |
| 15. Orissa | 660 | 706.0 | 537 |
| 16. Punjab | 410 | 404 | 413 |
| 17. Rajasthan | 482 | 570 | 452 |
| 18. Sikkim | 8 | 8 | 5.1 |
| 19. Tamilnadu | 233 | 133 | 128.4 |
| 20. Tripura | 13 | 35 | 19.6 |
| 21. Uttar Pradesh | 4550 | 4237 | 3934 |
| 22. West Bengal | 687 | 470 | 343 |
| Total States | 13675 | 12848.5 | 11220.2 |
| Union Territories | 66 | 33 | 43 |
| GRAND TOTAL | 13741 | 12881.5 | 11263.2 |

[English]

New Dredger for Paradip Port

2654. SHRI CHINTAMANI JENA : Will the Minister of TRANSPORT be pleased to state :

(a) whether the maintenance dredging of the basin and approach channel of Paradip Port is being managed with a hired dredger at heavy charges ;

(b) if so, what are the annual hire charges ;

(c) whether the Chairman, Paradip Port Trust has approached Union Government to provide a new dredger to the Port ; and

(d) if so, the action taken thereon and when the new dredger is likely to be provided to the Paradip Port ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) All Maintenance of the Port is done by hiring dredgers from Dredging Corporation of India. As regards hire charges, it is stated that the same are fixed by M/s. Dredging Corporation of India keeping in view capital operating cost and return on investment made by them.

(b) Annual hire charges of dredgers deployed for maintenance dredging would be about Rupees Five crores.

(c) Yes, Sir.

(d) The project could not be included in the 7th Five Year Plan due to constraint of resources.

[Translation]

Repairs of National Highway No. 30

2665. SHRI VIJOY KUMAR YADAV : Will the Minister of TRANSPORT be pleased to state :

(a) whether National Highway No. 30 passes through Patna ;

(b) if so, whether it is a fact that the road in villages Muner, Sherpur, Daudpur, Bayepur etc. is in very bad shape and it causes difficulty in transport ; and

(c) if so, the action being taken to repair the road ?

THE MINISTER OF TRANSPORT
(SHRI BANSI LAL) : (a) Yes, Sir.

(b) and (c) Villages Muner, Sherpur, Daudpur, Bayapur fall between Km. 152 and 163 of Koelwar-Danapur Section of National Highway No. 30. Road crust in this reach gets damaged due to drainage problem especially during rains. Consequent to damages by rains during 1984, an estimate for restoration and repairs amounting to Rs. 7.067 lakhs was sanctioned in March, 1985 and the repairs work is in progress. During the current year also damages to road surfaces of National Highway 30 have been reported in stretches between km. 150 and 165.2. Estimate for restoration of these damages has been received from the State P.W.D. and is under examination.

This portion of National Highway 30 is also being strengthened in stages.

[English]

Rise in Salaries of Community Health Guides

2666. SHRI INDRAJIT GUPTA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Community Health Guides are paid only Rs. 50/- per month and the payment is also irregular ; and

(b) if so, whether in view of the steep rise in cost of living their salaries will be increased ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : (a) The Villages Health Guides are given Rs.

50.00 per month as honorarium. The State/UT Governments have been requested to pay the honorarium to the Village Health Guides per month through the Money Order, Crossed Cheque or Crossed Postal Order and also through the Village Panchayat/Village Health Committee.

(b) There is no proposal under consideration of the Government to increase the rate of honorarium.

Smuggling out of Antiques from India

2667. SHRI S.M. BHATTAM : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that a recent United Nations Scientific Cultural Organisation Report stated that more than 70,000 antiques have been smuggled out of India during the last ten years ; and

(b) whether the Antiquity and Art Treasures Act, 1972 is intended to be amended so as to plug several lacunae in order to effectively deal with the smugglers ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI) : (a) The Archaeological Survey of India has no knowledge of any recent UNESCO report mentioning smuggling of 70,000 antiquities out of India during the last ten years.

(b) The matter is under consideration.

Out-turn of Ayurvedic Graduates and their Employment

2668. SHRI C. JANGA REDDY :
DR. A.K. PATEL :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) number of unemployed Ayurvedic graduates in each of the last three years and at present and the reasons of their being without proper employment ;

(b) their annual out-turn from Ayur-